

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

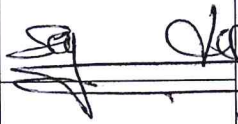
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY - MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 22/7/HDB/2018
NAME OF THE COMPANY	East Cost Energy Pvt Ltd
NAME OF THE PETITIONER(S)	SBI
NAME OF THE RESPONDENT(S)	East Cost Energy Pvt Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. SAJITH	Adv	9908011272	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9966622805	

Heard Shri V.K. Sajith, Learned Counsel for the Petitioner and Shri G. Bhupesh, Learned Counsel for the Respondent.

Post the case for orders on 23.02.2008.


Member (T)


Member (J)

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